

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 510/2004 in  
OA No. 1706/2001

New Delhi this the 11<sup>th</sup> day of April, 2005

Hon'ble Shri V.K.Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)

Ms. Elisha Florina Boaz,  
Staff Nurse,  
Aruna Asaf Ali Hospital,  
5, Rajpur Road, Delhi.

..Applicant

(By Advocate Shri K.N.R.Pillai)

VERSUS

Shri S.P. Aggarwal,  
Secretary (Medical),  
Dept. of Health and Family Welfare,  
Govt. of NCT of Delhi,  
Delhi Sachivalya, I.P.Estate, New Delhi.

..Respondent

O R D E R (ORAL)

(Hon'ble Shri V.K.Majotra, Vice Chairman (A))

Learned counsel of the applicant stated that vide respondents office order dated 7.3.2005 directions of the Court contained in the order dated 26.11.2002 whereby OA was allowed have been complied with. As such CP has become infructuous. The same is dropped. Notices are discharged.

  
(Mrs. Meera Chhibber)  
Member (J)

  
(V.K.Majotra)  
Vice Chairman (A)

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